

**FORM-G (Extended)****INVITATION FOR EXPRESSION OF INTEREST FOR  
SHIRPUR GOLD REFINERY LIMITED OPERATING IN METAL REFINERY INDUSTRY AT SHIRPUR,  
DISTRICT DHULE, MAHARASHTRA - 425405**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>SHIRPUR GOLD REFINERY LIMITED</b> CIN: L51900MH1984PLC034501 PAN: AAACA4896K
2.	Address of the registered office	Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405
3.	URL of website	<a href="http://www.shirpurgold.com">www.shirpurgold.com</a>
4.	Details of place where majority of fixed assets are located	Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405
5.	Installed capacity of main products/ services	Annual capacity of 217 MT of Gold and Silver
6.	Quantity and value of main products/ services sold in last financial year	Total Revenue as per audited financials for FY 2023-24: NIL
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<a href="http://www.shirpurgold.com">www.shirpurgold.com</a> or send an email at <a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="http://www.shirpurgold.com">www.shirpurgold.com</a> or send an email at <a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>
10.	Last date for receipt of expression of interest	October 12, 2024*
11.	Date of issue of provisional list of prospective resolution applicants	October 22, 2024*
12.	Last date for submission of objections to provisional list	October 27, 2024*
13.	Date of issue of final list of prospective resolution applicants	November 06, 2024*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 27, 2024*
15.	Last date for submission of resolution plans	November 26, 2024*
16.	Process email id to submit EOI	<a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>

\*The extended timelines have been approved by the CoC



**Ashish Vyas**

**Resolution Professional**

**Shirpur Gold Refinery Limited**

Date: September 23, 2024

Place: Mumbai

IP Reg. No.: IBBI/IPA-001/IP-P-01520/2018-2019/12267

AFA Validity: 24<sup>th</sup> October 2024

Reg. Add: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East),  
Mumbai Suburban, Maharashtra- 400101